GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA UNSTARRED QUESTION No. 3436

TO BE ANSWERED ON 31.03.2023

WEBSITE FOR CONSUMERS TO GET DETAILS OF AFTER SALES SERVICES

3436. SHRI NARANBHAI J. RATHWA SHRI RAJMANI PATEL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is considering to unveil a website where consumers will have access to get details of after sales service for their cars, handsets, appliances and other electronic goods in order to push quality product services;
- (b) if so, the details thereof with the time frame of launching the website; and
- (c) whether Government has any plans to expand the scope of this website to cases filed by homebuyers pending in consumer courts for several years and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): In line with the LiFE (Lifestyle for environment) movement launched by the Hon'ble Prime Minister, the Department of Consumer Affairs is developing a comprehensive "Right to Repair Portal India" (https://righttorepairindia.gov.in/), a Portal for empowering consumers and for on-boarding of companies / original equipment manufacturers to share repair videos, recognized third party repairers, spare parts, warranty/guarantee, country of origin of their product details with customers so that consumer can either repair them by self or by third parties, rather than only depending on original manufacturers.
